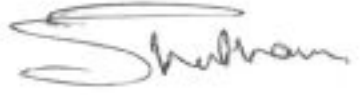


## Allahabad Bench

C A No. 232/2018 in  
C P No.(IB)70/ALD/2018ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 21.08.2019

NAME OF THE COMPANY: Bank of Baroda V/s Rotomac Global Pvt. Ltd.

SECTION OF I &amp; B CODE: 35(1)(n) R/w 60(5)( c)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHUBHAM AGARWAL	Advocate	Applicant/Liquidator	
2.				

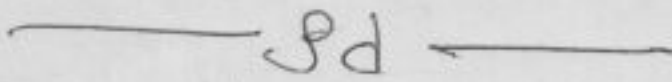
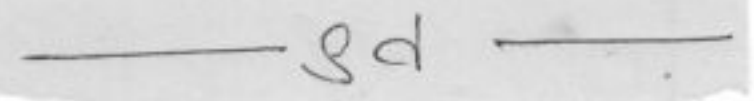
CA NO. 232/2018 IN CP NO. (IB) 70/ALD/2018

Sh. Shubham Agarwal, Advocate for the applicant/liquidator is present.

Due to paucity of time, hearing cannot be concluded.

List the matter on 6<sup>th</sup> September, 2019 for hearing.

Dated: 21.08.2019

SAROJ RAJWARE,  
MEMBER (T)A.R.K. SINHA  
MEMBER (J)